

Order dated 9.8.2004

Heard Shri S.K.Das, learned counsel for the applicant, Shri J.Sengupta, learned counsel appearing on behalf of Res.No.4 and Shri B.Das, learned Addl.Standing Counsel appearing on behalf of the Respondents-Department.

Having heard the counsel for the parties, we find that the issue involved in the matter of selection to the post of EDBPM, Rahanja BO in this O.A. being one and the same as was raised in O.A.No.444/01, which has since been disposed of vide order dated 20.7.2004 by this Tribunal upholding the findings of the reviewing authority and accordingly directing the Respondents-Department to carryout the selection for the post from amongst the ST candidates within a time-frame of 120 days, nothing survives in this O.A. for being adjudicated any further, ~~and~~ Accordingly we dispose of this O.A. for having become infructuous. No costs.

Subrata Chakraborty
VICE-CHAIRMAN

J. Sengupta
MEMBER (JUDICIAL)